

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 1454
TO BE ANSWERED ON THE 10/12/2021

LEGAL GUARANTEE FOR MSP OF EVERY CROP

1454. SHRI VISHAMBHAR PRASAD NISHAD:

CH. SUKHRAM SINGH YADAV:

SHRI ABDUL WAHAB:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government proposes to bring legislation on guaranteed procurement of crops and legal guarantee to Minimum Support Price (MSP) for every crop as per C2 plus 50 per cent formula recommended by Swaminathan Commission;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) to (c): National Commission on Farmers (NCF) had recommended fixation of Minimum Support Prices (MSP) atleast 50% profit on weighted average cost of production, which has been implemented in 2018-19.
